NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/175/2016 NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM

1. G. vandagopu Coursel je herrandus of B. RAVER HIDE

ORDER

Matter is called. Counsel for the Petitioner absent. Counsel for the Respondent present and stated that there is no proposal for compromise is received from the other side. He further submitted that there is a chance for settlement subject to the outcome of proposal and prayed time. Counsel for the Respondent is directed to inform the next date of hearing to the Petitioner. Put up on 16.01.2018 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) **MEMBER (JUDICIAL)**

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